GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:4123 ANSWERED ON:07.08.2014 HOMELESS FAMILIES

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Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the estimated number of homelesspeople/families in the country particularlyin rural areas, State-wise and the details ofschemes being implemented to providehomes to the poor;
- (b) whether the targets set forconstruction of houses under the IndiraAwaasYojana have been achieved duringthe last three years, if so, the details thereofand if not, the reasons therefor;
- (c) the details of funds allocated/utilizedand houses constructed during the last threeyears and current year, State/year-wise;
- (d) whether the Government proposesto increase the targets and fund allocationin the next few years under the schemeparticularly for the State of Tamil Nadu;
- (e) if so, the details thereof and stepstaken by the Government in this regard; and
- (f) the changes the Governmentproposes to make in the scheme to addressthe housing need of rural people and specialemphasis given for this in the 12th FiveYear Plan?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT(SHRI UPENDRA KUSHWAHA)

(a) As per Census-2011, there are 17.72 lakh total houseless persons at all India level out of which 8.34 lakh people (47.1%) are from rural areas and 9.38 lakh people (52.9%) are from urban area. State- wise houseless population in India as per Census 2011 is at Annexure-I.

Indira AwaasYojana(IAY) is a Centrally Sponsored Scheme for providing houses to the BPL households in rural areas. Under IAY an assistance of Rs.70,000 in plain areas and Rs.75,000 in hilly/difficult areas and IAP districts, is provided for construction of a new house. For upgradation of kutcha/dilapidated house, an assistance of Rs.15,000 is provided. In case of landless poor an assistance of Rs.20,000 is provided for purchase of house site.

Jawaharlal Nehru National Urban Renewal Mission & Rajiv AwaasYojanaimplemented by the Ministry of Housing & Urban Poverty Alleviation (HUPA) provides housing to urban poor.

- (b) As per the guidelines of Indira AwasYojana,the maximum period prescribed for completion of construction of an IAY house is three years. The percentage of achievement of target for construction of houses under IAY was 90.64% in 2011-12, 72.72% in 2012-13 and 64.19% in 2013-14.
- (c) The details of funds allocated/utilized and houses constructed under IAY during the last three years and current year, State/year-wise is at Annexure-II.
- (d) & (e) Targets and fund allocation under the scheme of IAY to various states are decided by the overall budgetary allocation made to the scheme of IAY. Within the budgetary allocation, the annual allocation to the States / UTs is made on the basis of 75% weightage to housing shortage in rural areas and 25% weightage to the number of people below poverty line (BPL). From the year 2014-15, the Census data of 2011 has been adopted for assessing the housing shortage.
- (f) Changes to address the housing needs of rural people have been done by amending the guidelines with effect from 1st April, 2013 incorporating the recommendations of the Working Group on Indira Awaas Yojana (IAY) constituted by the Planning Commission for the 12th Five Year Plan which includes enhancement of unit assistance for house, enhancement of assistance for purchase of homestead plots, and provision of administrative expenses under IAY among other issues.